PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, I rise to announce that Government Business for the week commencing Monday, the 29th of July, 2024 will consist of:-

- 1. Consideration of any items of Government Business carried over from today's order paper:-[it contains (i) Further General discussion on the Union Budget for 2024-25; (ii) Further General discussion on the Budget of Union Territory of Jammu and Kashmir for 2024-25].
- 2. Discussion on the working of the Individual Ministries.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, to enable wider participation, there will be no lunch recess and the House will sit one-and-a-half hours more, after the usual Business of the day is over, that is, from 4.30 p.m. to 6.00 p.m. Do I have the leave of the House?

SOME HON. MEMBERS: Yes, Sir.

LEAVE OF ABSENCE

MR. CHAIRMAN: Now, Matters raised with Permission of Chair. But, before that, I would invite attention of the Members of the House. I have to inform Members that a letter has been received from Shrimati P. T. Usha, Member stating that she is unable to attend the sittings of the current 265th Session of Rajya Sabha from 24th July to 12th August, 2024, since she has been entrusted with the responsibility of leading Indian contingent to Paris Olympics, 2024. Does she has the permission of the House for remaining absent from 24th July to 12th August, 2024 during the current 265th Session of Rajya Sabha?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted. Now, Matters raised with permission of Chair.